

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 11339 of 2014

[Arising out of Order-in-Original No OIO-SUR-EXCUS-002-COM-047-13-14 dated 26.12.2013 passed by Commissioner (Appeal) of Central Excise & ST, Surat]

Shri Harish M. Patel

.... Appellant

M/s, Agro Pack (Prop.),
Plot No. B/155, GIDC, Ankleshwar,
BHARUCH, GUJARAT .

VERSUS

Commissioner of Central Excise & ST, Surat

.... Respondent

NEW C.Ex BUILDING. OPP. GANDHI BAUG,
CHOWK BAZAR, SURAT,
GUJARAT – 395001

APPEARANCE :

Shri V. Sridharan, Sr. Advocate with Shri Anand Nainawati, Advocate for the Appellants

Shri T.G. Rathod, Joint Commissioner for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 09.04.2019

DATE OF DECISION: 05.08.2019

The appeal is allowed by way of remand. For order, see order of date in Excise Appeal No. 11302 of 2014.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**